

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 224
(IB)-2240(ND)2019
IA-4155/2020, IA/1284/2021

IN THE MATTER OF:

**M/s. Hi Tech Resource Management
Limited**

... **Applicant/Petitioner**

Vs.

M/s. Overnite Express Limited

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 13.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 07.09.2021



(T.S. SINGH)
COURT OFFICER